

PGOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 4040
TO BE ANSWERED ON 10.8.2017

Compensation to Displaced Persons

4040. SHRI TAMRADHWAJ SAHU:

Will the Minister of COAL be pleased to state:

- (a) whether the compensation for the lands taken from the tribals for South Eastern Coalfields Limited (SECL), Chhattisgarh, Central Coalfields Limited (CCL), Jharkhand and Mahanadi Coalfields Limited (MCL), Odisha has been paid;
- (b) whether the displaced persons in Chhattisgarh have been rehabilitated in places equipped with all facilities after the land acquisition;
- (c) if so, the details of the places, number of the persons benefitted and facilities provided for their rehabilitation;
- (d) whether public hearing was conducted before the land acquisition and if so, the time and place where they were conducted and by whom;
- (e) the area of land acquired in Kusmunda mine in Korba district in Chhattisgarh and the yearly production in this mine from 2009 to 2016; and
- (f) the number of cases of coal theft that came to light and the action taken thereon till date ?

A N S W E R

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,
POWER, MINES AND NEW AND RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

- (a): Yes Sir. Land compensation in respect of tribal lands acquired for coal mining is being paid as per the provisions of the Act(s) under which the land has been acquired. The R&R benefits are being paid as per the Coal India Limited (CIL) R&R Policy, 2012.
- (b): Yes Sir SECL has informed that the displaced persons in Chattisgarh have been rehabilitated in places equipped with all facilities after the land acquisition in respect of SECL.
- (c): The details of the places, number of the persons benefitted and facilities provided for their rehabilitation by SECL are as under:

Sl. No.	Name of R&R Site/Location (Village/Tehsil / District)	No. of PAFs Rehabilitation	Facilities provided at R&R Site
1	Gangadharpur Lat Rehab. Site (Chhal /Dharamjaygarh/ Raigarh)	47	Road, Electric power supply, Street light, Ponds, Wells, Bore wells, Anganwadi, School, Health Centre, Community Hall, Land for Shop.
2	Nehru Nagar R&R Site (Batari / Katghora / Korba)	34	Internal road and Culverts, Children park, Pond, School building, Panchayat Bhawan, training centre, Bus stand.
3	Vivekananda Nagar (Beltikri / Katghora / Korba)	111	Primary school, Hand pump, Pond, Internal WBM road including black topping,

			Deosthan, Open stage, Well, Deep bore well, Electricity for street lighting, Children park, Drain, Tree guard, Panchayat Bhawan.
4	Gandhi Nagar (Sirki / Katghora / Korba)	131	Primary school, Hand pump, Pond, Internal WBM road including black topping, Deosthan, Open stage, Well, Deep bore well, Electricity for street lighting, Children park, Drain, Tree guard, Panchayat Bhawan. Training centre, Toilet and Septic tank in girls school.
5	Chainpur Nagar (Chainpur/ Katghora / Korba)	53	Primary school, Hand pump, Pond, Internal WBM road including black topping, Deosthan, Open stage, Well, Deep bore well, Electricity for street lighting, Children park, Drain, Tree guard, Panchayat Bhawan.
6	Chainpur Nagar Batari (Batari / Katghora / Korba)	74	Primary school, Hand pump, Pond, Internal WBM road including black topping, Deosthan, Open stage, Well, Deep bore well, Electricity for street lighting, Children park, Drain, Tree guard, Panchayat Bhawan.
7	Nehru Nagar (Batari / Katghora / Korba)	41	Internal road and Culverts, Children park, Pond, School building, Panchayat Bhawan, training centre, Bus stand.
8	Adarshnagar (Bhatgaon/Bhaiathan / Surajpur)	227	Approach road, Colony road, Electrical supply and Transformer, Hand pump, Well, Pond, Primary School, Community centre, Health centre, Playground, Shopping centre.
9	Pandripani (Karampur / Tehsil & District Surajpur)	131	Building for primary school, Shopping centre, Building for community centre, Building for health centre, Wells, Pond, Hand pumps, Approach road, Internal road, Erection of electric pole and electric wire, Playground.
10	Kamalapur (Kamalapur / Tehsil & District Surajpur)	03	Building for primary school, Shopping centre, Building for community centre, Building for health centre, Pond, Hand pumps, Approach road, Internal road, Erection of electric pole and electric wire, Playground.
11	Rani-Atari township (Rani-Atari / Podi-Uroda / Korba)	04	Street light, Road, Tubewell, Hospital, School, Place of worship, Recreation centre, etc. and other amenities.
12	Sarvamangla Nagar (Barampur & Durpa / Katghora / Korba)	649	Street light, Road, Tubewell, Hospital, School, Place of worship, Recreation centre, etc. and other amenities.
13	Vaishali Nagar (Khamaria/ Katghora / Korba)	448	Street light, Road, Tube well, Hospital, School, Place of worship, Recreation centre, etc. and other amenities.
14	Laxman Nagar (Gevra / Katghora / Korba)	191	Street light, Road, Tube well, Hospital, School, Place of worship, Recreation centre, etc. and other amenities.
15	Yamuna Nagar (Kuchaina / Katghora / Korba)	06	Street light, Road, Tube well, Hospital, School, Place of worship, Recreation centre, etc. and other amenities.

(d): As per the CBA Act & LA Act, under which the land is being acquired in CIL, there is no provisions for public hearing. However, there is a grievance redressal mechanism as laid down in the Acts which deals the specific complains/grievances.

(e): The area of land acquired in Kasmunda mines in Korba district in Chhattisgarh is 2382.764 hectare. The year-wise production from Kasmunda Mine of Kasmunda Area (Korba District, Chhattisgarh) is as under:-

Year	Production (in 000' tonnes)
2008-09	10557.60
2009-10	11204.20
2010-11	14563.00
2011-12	15000.00
2012-13	15000.00
2013-14	18422.60
2014-15	18750.00
2015-16	24501.00
2016-17	26000.00

(f): As per the information provided by the subsidiary companies the status report is places as below:

SECL: There have been 13 attempts of coal theft in field areas of SECL in the last three years & the current year. FIR has been lodged at respective police stations in all the cases. The entire quantity of theft coal has been recovered in 12 cases and in one case, the investigation is in process.

MCL: There has been no report of pilferage of coal in large scale in the command area of MCL. However, some stray cases by means of bicycles & baskets do take place by local villagers, which is being jointly dealt by MCL Security and District Police of the State. Till date in the current financial year 2016-17 there are 26 and in 2017-18 (up to June, 2017) there are 05 numbers of cases have come to light and the cases are being dealt either by respective Dy. Director of Mines(DDMs) or at Local Police out posts and also the recovered coal is being deposited in the respective collieries

CCL: 858 raids have been jointly conducted by CCL Security & District Police during the last two years & the current year wherein about 278 tonne of coal was apprehended and the recovered coal has been deposited at the respective collieries.
